

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/195/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1,	S. VARSHA.	for Petitioner	Shabe
2,	S. Aravinth for for M/s & Associates	For Respondents 1, 2 & 3	
3.	M. ROHAN ATIA for CIBI VISHNU	for R3	M. Ravi

**ORDER**

Counsel for both the parties present, prayed for time to make final submissions. At request, time is extended. Put up on **09.03.2018** at **10.30 AM**.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)